

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 211- IA/23(AHM) 2022  
ITEM No 212- IA/24(AHM) 2022  
In  
CP(IB) 204 of 2017

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Maize Products  
V/s  
Khushi Foods Ltd

.....Applicant

.....Respondent

**Order delivered on ..14/03/2023**

**Coram:**

Dr. Madan B Gosavi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant / Liquidator : Mr. Ravi Pahwa, Adv.  
For the Respondent : Mr. Jaimin Dave, Adv. a/w. Ms. Hirwa Dave, Adv.  
: Mr. Aman Nair, Adv. for R-20 & 8

**ORDER**

**IA/23(AHM) 2022 & IA/24(AHM) 2022**

Pleadings are complete.

Matter stands adjourned to 26.04.2023.

-sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-sd-

**DR. MADAN B GOSAVI  
MEMBER (JUDICIAL)**